COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 229 OF 2017

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Wellknown Polysters Ltd.

...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Priya Dwivedi

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Mr. Ashwin Ramanathan for R-2

<u>ORDER</u>

Learned counsel for respondent No.2 seeks two weeks time to file reply. She may file the same on or before 20.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>04.01.2018</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg